

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 204 OF 2017**

**Dated: 28<sup>th</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**M/s Essar Power (MP) Ltd.  
Vs.**

**.... Appellant(s)**

**Madhya Pradesh Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Mazag Andrabi  
Mr. Varun Kapur

Counsel for the Respondent(s) : Mr. Nitin Gaur  
Ms. Anuradha Mishra for R-2

**ORDER**

Issue notice to the Respondents returnable on 21.09.2017. Mr. Nitin Gaur takes notice on behalf of Respondent No.2. Dasti, in addition, is permitted.

List the matter on **21.09.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/kt*